

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 28th day of March, 2011

ORIGINAL APPLICATION No.124/2010

CORAM :

HON'BLE MR.JUSTICE K.S.RATHORE, JUDICIAL MEMBER
HON'BLE MR.ANIL KUMAR, ADMINISITRATIVE MEMBER

Laxmi Narain Narwaria,
Sorting Assistant,
Railway Mail Service,
Sub Recorder Office,
Kota.

... Applicant

(By Advocate : Shri C.B.Sharma)

Versus

1. Union of India through
Secretary to Govt. of India,
Department of Posts,
Ministry of Communication & Information Technology,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Chief Post Master General,
Rajasthan Circle,
Jaipur.
3. Senior Superintendent of Railway Mail Service,
Jaipur Division,
Jaipur.

... Respondents

(By Advocate : Shri Mukesh Agarwal)

ORDER (ORAL)

The short controversy involved in this case is with regard to grant of second financial upgradation to the applicant under MACP Scheme in the pay scale of Rs.9300-34800 with Grade Pay of Rs.4200/- w.e.f. 18.10.2008.



2. Learned counsel for the applicant submits that he has also filed a representation before the respondents, which is still pending consideration. He prays that a direction may be given to the respondents to decide the said representation within three months. The request is allowed and the respondents are directed to decide the said representation of the applicant within a period of three months.

3. The OA stands disposed of in the terms indicated hereinabove.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

K.S.Rathore
(JUSTICE K.S.RATHORE)
MEMBER (J)

vk